COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 218 of 2015

Dated : 18th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of :

Byrnihat Industries Association …Appellant(s)
Vs.
Meghalaya State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Raghu Vamsy for
Mr. Buddy A. Ranganadhan for R-1

Mr. Sakie Jakharia for R-2

O R D E R

It is represented that pleadings are complete.

List the matter for hearing on ***21.11.2016.***

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/kt